

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Mumbai Circuit Bench)

Appeal No. 59 of 2013 &
IA No. 90 of 2013

Dated : 30th August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity Distribution
Company Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Deepa Chavan
Mr. Kiran Gabdhi
Mr. Nirav Shah

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. M.G. Ramachandran with
Ms, Dipali Sheth for R.3 & 4
Mr. Vishal Gupta for R.5

Appeal No. 116 of 2013 &
IA No. 185 of 2013

Maharashtra State Electricity Distribution
Company Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Deepa Chavan
Mr. Kiran Gandhi
Mr. Nirav Shah
Mr. Ravindra Chile
Ms. Reshma

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1
Ms. Dipali Seth for R-3

ORDER

We have heard the Learned Counsel for the Appellant in Appeal no. 59 of 2013 and Appeal no. 116 of 2013.

The next date of hearing in the month of September, 2013 will be intimated later on.

In the meantime, Respondents are directed to file their respective compilation.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson